

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/4876/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
Presiding Officer/Member,
M.A.C.T., Nalbari

Dated Guwahati the th 6 October, 2021.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. MACT/N/280, dtd 01.10.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **16.10.2021, 21.10.2021 and 22.10.2021 along with station leave permission, from the evening of 11.10.2021 till the morning of 25.10.2021**, has been granted. The in-charge District & Sessions Judge, Nalbari will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

4878

Memo NO.HC.VII-211/2013/4877-A, dated 6.10.2021

Copy to:

1. The District and Sessions Judge, Nalbari.
2. The Project Manager, Gauhati High Court.

06/10/21
JT.REGISTRAR (VIGILANCE)
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